F. No C 30013/52/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, HUDCO Vishala Bldg,
Bhikaiji Cama Place, New Delhi,
Dated, the 29th August, 2016

To
All the Chief Commissioners/Directors General under CBEC


Sir/Madam,

I am directed to enclose herewith a copy of letter No. 4-8/2016-DDRC dated 13.07.2016 received from Joint Secretary, Ministry of Social Justice & Empowerment, Department of Empowerment of Persons with Disabilities (Divyangjan) on the subject mentioned above.

2. It is requested that nomination of suitable officer/officials for National Awards for Empowerment of Persons with Disabilities, 2016, if any, may kindly be sent to the Board by 09.09.2016 positively.

Encl: As above

Yours faithfully,

(B.Ginkhan Mang)
Under Secretary to the Govt of India
Tel. No. 011- 26162673
No. 4- 8/2016-DDRC
Government of India
Ministry of Social Justice and Empowerment
Department of Empowerment of Persons with Disabilities (Divyangjan)

To

The Secretary,
Ministry of Finance,
Department of Revenue,
128-A/N-Block,
New Delhi-110001


Sir/Madam,

I am directed to say that this Ministry has been implementing the Scheme of National Awards for the Empowerment of Persons with Disabilities. The awards are given in the following categories:

(i) Best Employee/Self-employed with disabilities;
(ii) Best Employer and Placement Officer or Agency;
(iii) Best Individual and Institution working for the cause of persons with disabilities;
(iv) Role Model;
(v) Best Applied Research/Innovation or Product Development aimed at improving the life of persons with disabilities;
(vi) Outstanding Work in the Creation of Barrier-free Environment for the persons with disabilities;
(vii) Best District in providing rehabilitation service;
(viii) Best State Channelizing Agency of the National Handicapped Finance and Development Corporation;
(ix) Outstanding Creative Adult persons with disabilities;
(x) Best Creative Child with disabilities;
(xi) Best Braille Press;
(xii) Best Accessible Website;
(xiii) Best State in promoting empowerment of persons with disabilities;
(xiv) Best Sport person with disability.

2. It has been decided that this year also the National Awards for the Empowerment of Persons with Disabilities shall be conferred on the occasion of the International Day of Disabled Persons i.e. on 03rd December, 2016.

3. It is requested that wide publicity may be given to the National Award Scheme, 2013. It is further requested that nominations for the awards, complete in all respects, may be forwarded so as to reach Shri O.P. Dogra, Director, Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice and Empowerment, Room No. 519, B-II,
4. The application complete in all respects should be submitted in the prescribed proforma (only in Hindi or English) and should also be duly accompanied with two recent passport size photographs of the nominee.

5. The Central Ministry/Department/State Government/UT Administration may also forward names of eminent individuals/institutions/employees/employers, who in their opinion have contributed to the empowerment of persons with disabilities, but have not applied for the award themselves.

6. The applications of those employed/associated with the Central/State Governments/Union Territory Administrations/Public Sector Undertakings should be forwarded through the Ministry/Department/State Government/Union Territory Administration/Public Sector Undertaking concerned. In case of others (including self-employed persons and those in private sector organizations/unorganized sector), applications should be routed through and recommended by one of the following:

- Department of the concerned State Government/Union Territory Administration, dealing with disability matters.
- Central Ministry/Department dealing with the relevant subject or area.
- A National Institute dealing with rehabilitation of Persons with Disabilities.
- Collector of the District where the applicant individual/institution is located.
- A past recipient of a National Award for Empowerment of Persons with Disabilities.

Incomplete applications or applications received after due date and/or not recommended by the competent authorities will not be entertained without any further reference in the matter.

7. Applications/nominations will be initially short-listed and selection of recipients of awards will be made by various Screening Committees and a National Selection Committee respectively. Selected recipients of awards will be reimbursed up to 1st Class or AC-II Tier to and fro train fare from their place of residence for receiving the award in New Delhi. Suitable boarding and lodging arrangements will be made for the recipients of awards, who come from outside Delhi region during their stay in Delhi for receiving the awards. For more details, relating to the National Award Rules, 2013 contain details of category of Awards, Proforma for application etc. is available on this Department’s website (www.disabilityaffairs.gov.in) which may be visited or contacted over telephone No. 011-24369058 and FAX No. 011-24364391.

Yours faithfully,

(Mukesh Jain)
Joint Secretary to the Government of India.

Tele No. (011)24369069